

**Commercial Broadcasting on A.I.R.,
Coimbatore Station**

2479. SHRI ERA MOHAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal to start commercial broadcasting on A.I.R., Coimbatore Station; and

(b) if so, when it is likely to be implemented and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA): (a) and (b). All India Radio's proposals include setting up a Commercial Broadcasting Centre at Coimbatore during 1980-85 plan period. However, these draft proposals are yet to be approved by the Government.

Royalty on crude payable to Gujarat

2480. SHRI DIGVIJAY SINH:

SHRI MOTIBHAI R. CHAUDHURY:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that the Gujarat State receives a royalty of Rs. 30/- per tonne of crude which was fixed some five years ago;

(b) what has been the rise in the price of crude since this amount was fixed; and

(c) whether Government have now decided to fix this royalty amount on a percentage basis per tonne rather than on a flat amount?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) No, Sir. The royalty @ Rs. 42/- per M.T. is payable to the Government of Gujarat w.e.f. 8-9-1976 on crude oil and casing head condensate produced in the State of Gujarat.

(b) There is no change in the basic price or indigenously produced crude oil since September, 1976.

(c) No decision has been taken till now. The entire matter is due for review only in September, 1980.

**Agreement with Nepal for extending
the embankment over river Kamala**

2481. SHRI BHOGENDRA JHA: Will the Minister of IRRIGATION be pleased to state:

(a) whether there was an agreement with the Government of Nepal for extending the embankments over river Kamala in Madhubani district of Bihar beyond Jaynagar upto Mirchaiya in Nepal;

(b) if so, causes of delay in this extension and the time schedule for completion;

(c) whether the Eastern and Western Kamala canals are short of water during lean seasons; and

(d) what steps are being taken to augment the same?

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDEY): (a) to (d). The information is being collected and will be placed on the Table of the House.

बम्बई हाई गैस के उपयोग के बारे में राज्य सरकारों के सुझाव

2482. श्री नरसिंह मकवाना : क्या पेट्रोलियम और रसायन मंत्री बताने की कृपा करेंगे कि :

(क) क्या राज्य सरकारों में बम्बई हाई गैस के उपयोग के बारे में कोई सुझाव प्राप्त हुआ है ;

(ख) यदि हाँ, तो उस पर कब तक निर्णय ले लिया जायेगा ; और

(ग) इस सुझाव के सम्बन्ध में क्या सम्बन्धित राज्य सरकारों के साथ विचार विमर्श किया गया है और यदि हाँ, तो ऐसा कब तक कर लिया जायेगा ?

पेट्रोलियम, रसायन और उर्वरक मंत्री (श्री वीरेन्द्र पाटिल) : (क) जी, हाँ।

(ख) और (घ) कम्बई हुई गैस के उपयोग के सम्बन्ध में मध्य प्रदेश, उत्तर प्रदेश, राजस्थान, गुजरात और महाराष्ट्र जैसी विभिन्न सरकारों से सुझाव प्राप्त हुए थे। इस गैस के उपयोग का अध्ययन करने के लिए योजना आयोग के ऊर्जा सलाहकार श्री सतीश चन्द्रन की अध्यक्षता में एक कार्यकारी दल का गठन किया गया था। इस कार्यकारी दल ने अपनी रिपोर्ट अगस्त 1979 में सरकार को दे दी। सरकार ने इस रिपोर्ट की स्वीकार कर लिया है और सम्बद्ध राज्य सरकारों को तदनुसार सूचित किया जा रहा है।

Drilling in Kasargod Offshore

2483. SHRI A. NEELALOHITHADASAN NADAR: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) when the drilling in Kasargod-offshore has been started;

(b) whether Government have received any progress report in this respect;

(c) if so, the details thereof;

(d) if not, reasons therefor; and

(e) whether the Government of India have ever asked for such a report?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) Drilling of a well (No. KG-1-1) in the Kasargod offshore structure was started on 31st March 1980.

(b) Yes, Sir.

(c) The progress on drilling of this well was included in the regular fortnightly reports received from the ONGC. The well was drilled during April/May 1980 to a depth of 2970 metres. The well has proved dry.

(d) and (e). Do not arise.

Development of Regional Film Industry

2484. SHRI SAMAR MUKHERJEE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) steps taken by Government to encourage the development of the regional film industry; and

(b) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA): (a) and (b). The following steps have been taken by the Government to encourage the development of regional film industry:—

I. Film Censors

Government have a proposal under consideration for setting up of a regional office of Censor Board in Bangalore in the near future. Similarly, Regional offices will be set up at other centres of film production in the country, in due course.

II. Film Festival

Regional films are entered in International Film Festivals on the recommendation of the All India and Regional Advisory Panels;

(ii) regional films are included in the package of films screened during Indian film weeks held abroad;

(iii) regional films are included on the Indian Panorama Section of the International Film Festival of India;

(iv) regional films are entered in the Market Section of the International Film Festival of India; and

(v) regional films are allowed to be shot on foreign locations.